

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3084
ANSWERED ON:23.12.2003
CADRE RESTRUCTURING OF CSS
C.P. RADHAKRISHNAN

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) Whether the recommendations of the Committee for Cadre Restructuring of Central Secretariat services (CSS) accepted by the cabinet on 3rd October, 2003, have since been implemented;
- (b) If so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the time by which the recommendations of the committee are likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

- (a): The Recommendations of the Committee on Cadre Restructuring of Central Secretariat Service (CSS) have been considered by the Government and appropriate decisions reached.
- (b): Highlights of the decisions are indicated in the Statement annexed.
- (c): Does not arise.
- (d): Orders relating to the following decisions have already been issued:
 - i) Change in the mode of recruitment in Section Officers' Grade of CSS.
 - ii) Cadre strength of CSS from the grade of Assistant to that of Director.
 - iii) Introduction of non-functional scale to Section Officers of CSS.

As regards the other decisions, no specific time frame can be determined as these also entail consultations with the other Departments/Ministries and procedural requirements.

ANNEXE

STATEMENT REFERRED TO IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 3084 FOR ANSWERED ON 23.12.2003

- (i) Creation of a new Senior Selection Grade (Rs.14300-18300) to be designated as Director, and fixing the cadre strength of Directors in the CSS at 110.
- (ii) Fixing the cadre strength of Deputy Secretaries and Under Secretaries in the CSS at 330 and 1400 respectively.
- (iii) Consequent amendment of the Central Staffing Scheme Rules such that posts of Director, Deputy Secretary and Under Secretary are no longer available to the CSS officers under the Central staffing Scheme;
- (iv) Modification of the Central Staffing Scheme to change the eligibility criteria for the CSS officers for the posts of Joint Secretary and Additional Secretary, to bring these in line with the eligibility conditions for other services;

- (v) fixing the Cadre strength of Section Officers in the CSS at 3000.
- (vi) To provide non-functional scale of Rs. 8000-13500/- to the Section officers, prospectively;
- (vii) To discontinue the Direct recruitment to the post of Section Officer;
- (viii) To change the mode of recruitment for the post of Section officer by way of 50% through LDCE and 50% by seniority;
- (ix) To discontinue the Scheme of in situ upgradation of posts in the CSS.
- (x) To change the mode of recruitment for the post of Assistant by way of 75% through direct recruitment of graduates possessing Computer proficiency, 15% by promotion of UDCs and 10% through LDCE for UDCsAs a one time exception, resultant vacancies of Assistants arising from the cadre restructuring of CSS will be filled up from UDCs by way of 50% through LDCE and 50% by seniority.
- (xi) To provide inter cadre transferability at the level of SO and Assistant;
- (xii) To `centralize the cadre management, including postings of the CSS personnel in the CS Division of DOPT;
- (xiii) To discontinue direct recruitment to the post of LDC;
- (xiv) To abolish vacant posts of LDC which are filled up through direct recruitment;
- (xv) To change mode of recruitment for the post of LDC by way of 70% by promotion of Group `D` staff and 30% through LDCE;
- (xvi) To defer, for the present, a decision regarding the lateral entry of CSSS officers;
- (xvii) To undertake the cadre review of CSS after three years to remove distortions, if any, due to downsizing of the Government.